

(ख) क्या उसके अतिरिक्त किन्हीं अन्य भवनों के निर्माण का निश्चय किया गया है ; और

(ग) यदि हां, तो उसका ब्यौरा क्या है ?

उत्पादन उपमंत्री (श्री सतीश चन्द्र) :

(क) से (ग). ब्यौरा एकत्रित किया जा रहा है और जितनी जल्दी हो सकेगा यह सभा-पटल पर रखा जायेगा ।

डाक-तार सुविधाओं का विकास

१३१२. श्री भक्त दर्शन : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५६-५७ के आयव्ययक प्राक्कलनों में नये डाक घरों, तारघरों, टेली-फोन एक्सचेंजों और पब्लिक कौल आफिसों के खोलने के लिये अलग अलग कितनी धन-राशियां निर्धारित की गई हैं ; और

(ख) प्रत्येक सिकल के लिये उन मदों के अन्तर्गत अलग-अलग कितना धन स्वीकृत किया गया है अथवा किया जाने वाला है ?

उत्पादन उपमंत्री (श्री सतीश चन्द्र) :

(क) और (ख). जानकारी प्राप्त की जा रही है और यह यथासंभव सभा-पटल पर रखी जायेगी ।

All India Khadi and Village Industries Board

1313. **Shri T. B. Vittal Rao:** Will the Minister of **Production** be pleased to state:

(a) the terms and conditions on which Certification Committee of All India Khadi and Village Industries Board, Lucknow issues a certificate to a prospective Ashram or Bhandar or production centre desirous to deal in hand spun, hand woven khadi and Gramudyog articles produced by certified production centres or desirous to engage in the production of certified hand spun, hand woven khadi;

(b) whether the Certification Committee keep any watch over the working of its certified production centres and Bhandars;

(c) if so, what procedure has been evolved by the above body to inspect the

working of its certified production centres and Bhandars, and

(d) whether the Certification Committee of the Khadi Board so far cancelled the certificate of any Bhandar or production centre for any infringement of the principles laid down by the Committee for the certification of hand spun hand woven genuine khadi ?

The Deputy Minister of Production (Shri Satish Chandra):

(a) Certificates are issued for production and sale of Khadi to such centres only as are run by (a) Charitable public institutions, (b) Co-operative societies and (c) the State Governments, provided they conform to the rules and regulations formulated by the Certification Committee of the Khadi Board. A copy of the rules is laid on the Table of the House. [S₂: Appendix V, annexure No. 111] The question of certification of certain other village industry products is under consideration at present.

(b) Yes.

(c) Zonal Directors, Inspectors and Auditors of the Khadi Board keep a watch over the certified institutions to ensure that prescribed rules and regulations are properly enforced.

(d) During 1955-56 the Committee cancelled the certificates issued in favour of Gramudyog Khadi Sangh, Gaura Badshahpur and Johar Sahakari Vikas Sangh, Musyari on account of certain irregularities detected in the work of those institutions.

Coal Mines Labour Welfare Fund Organisation

1314. **Shri Chattopadhyaya:** Will the Minister of **Labour** be pleased to state:

(a) whether a copy of the findings of the Study Group constituted to enquire into the working of the Coal Mines Labour Welfare Fund Organisation will be laid on the Table of the Sabha; and

(b) the steps Government have so far taken to implement those recommendations?

The Minister of Labour (Shri Khandubhai Desai) : (a) No.

(b) Most of the recommendations have been accepted and are being implemented.

Nangal Fertilizer Project

1315. { **Shri Krishnacharya Joshi :**
Shri D. C. Sharma :

Will the Minister of **Production** be pleased to state:

(a) what are the recommendations in the Preliminary Reports submitted by the

three foreign firms for the Nangal Fertilizer Project; and

(b) the steps taken to implement these recommendations?

The Deputy Minister of Production (Shri Satish Chandra) : (a) The reports of two firms cover both the fertilizer and Heavy Water portions of the Project, while that of the third firm covers only the Heavy Water portion. Each of the three firms has recommended specified processes after considering several alternatives.

(b) One of the firms, viz. Messrs Vitro Engineering Division of New York, have been engaged as Technical Consultants for the Project, and asked to proceed with the designing and engineering of the various plants.

Five Year Plan Week Celebrations

1316. Shri Krishnacharya Joshi : Will the Minister of Information and Broadcasting be pleased to state :

(a) whether Mobile Units co-operated with the State Governments in celebrating Five Year Plan Weeks in 1955 and 1956; and

(b) the number of States which celebrated the Weeks?

The Minister of Information and Broadcasting (Dr. Keskar) : (a) Yes.

(b) 25 out of the 27 former 'A', 'B' & 'C' States.

Popularisation of U. N. Objectives

1317. Shri Krishnacharya Joshi : Will the Prime Minister be pleased to state the steps taken by Government to popularise the objectives and purposes of United Nations and its specialised agencies to create better international understanding?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) : A statement giving the information is placed on the Table of the House. [See Appendix V, annexure No. 112].

तिब्बत से व्यापार

१३१८. श्री भक्त बर्शन :
सरकार इकबाल सिंह :
सरकार अकरपुरी :

क्या वारिष्ण्य और उपभोग-वस्तु उद्योग मंत्री यह बताने की कृपा करेंगे कि १९५६ के चालू सीजन में भारत व चीन के तिब्बत

प्रदेश के बीच आयात-निर्यात की क्या स्थिति रही है ?

भारी उद्योग तथा वारिष्ण्य और उपभोग वस्तु उद्योग मंत्री (श्री मोरारजी डेसाई) : मार्च-अक्तूबर, १९५६ की अवधि में भारत और चीन के तिब्बत प्रदेश के बीच हुये आयात और निर्यात व्यापार के आंकड़े एक विवरण पत्र में दिये गये हैं जो सभा की मेज पर रख दिया गया है। [वृत्तिये परिशिष्ट ५, अनुबन्ध संख्या ११३]

Jute Manufacturers

1319. Shri Krishnacharya Joshi : Will the Minister of Commerce and Consumer Industries be pleased to state :

(a) how many million tons of jute goods have been produced during 1956 so far; and

(b) the steps Government have taken to safeguard the interest of jute industries during the same period?

The Minister of Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai) : (a) 0.92 million tons during January to October 1956.

(b) A statement is laid on the Table of the House. [See Appendix V, annexure No. 114]

Hotels Run by Government

1320. Pandit D. N. Tiwari : Will the Minister of Works, Housing and Supply be pleased to state :

(a) whether any hotels and hostels are run by Government either wholly or in share with others; and

(b) if so whether any profit accrues to Government from this business?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P.S. Naskar) : (a) Yes Sir. Government are running two Hotels namely, the Ashoka Hotel and the Hotel Janpath in New Delhi and five Hostels namely western Court, Constitution House, Kotah House and Raisina Road Hotel in New Delhi and the Central Government Hostel at Alipore in Calcutta. The Ashoka Hotel is run by a Limited Company in which others also have a share. The Hotel Janpath and the Hostels are owned by Government.

(b) The Hotels started functioning only in October 1956 and it is yet too early to compute the profits. Regarding the hostels the question of profit does